

[Translation]

Evaluation of New Projects

3402. SHRI SATYA DEO SINGH :
SHRIMATI KRISHNENDRA KAUR (DEEPA) :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether his Ministry have decided to reconstitute the Expert Committees which evaluate all new projects from a ecological perspective;

(b) if so, the subjects which are likely to be covered by these Committees;

(c) the objective criteria to select Committee Members; and

(d) the details of industries in respect of which it is mandatory to conduct and Environmental Impact Assessment before setting up new plants, above a certain investment level or going in for expansion and modernisation which would increase its pollution load?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI RAJESH PILOT): (a) and (b). The Expert Committees for environmental appraisal of Industrial, Mining, Thermal Power, River valley & Hydro-electric, and Infrastructural Development & Misc. projects have been reconstituted recently.

(c) The criteria for selection of committee members is given in the Environmental Impact Assessment (EIA) Notification of 27.1.94, which, *inter alia*, covers disciplines like Ecology, Eco-system management, Water resource management, Air/Water Pollution Control, Land use planning, Social Sciences, Environmental Health etc.

(d) Environmental Impact Assessment is required to be carried out for the following categories of industries having an investment of Rs.50.00 crores and above including the expansion and modernisation proposals (if the pollution load is to exceed the existing one) :

- Petroleum Refinery including crude and product pipelines
- Chemical Fertilizers
- Petrochemical complexes and Petro-chemical intermediates
- Exploration for oil and gas and their production, transportation and storage
- Synthetic Rubber
- Hydrocyanic acid and its derivatives
- Primary metallurgical industries including Electric furnaces (Mini Steel Plants)
- Chlor-alkali industry
- Viscose Staple fiber and filament yarn
- Storage batteries integrated

- Pulp, paper and newsprint
- Cement

The EIA Notification also stipulates undertaking environmental impact assessment in respect of certain categories of industries even if the investment in each case is less than Rs.50.00 crores.

Drinking Water

3403. DR. RAMESH CHAND TOMAR :
SHRI BRIJBHUSHAN SHARAN SINGH :
DR. VASANT NIWRUTTI PAWAR :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether water supplied in Delhi is not upto the safety mark and is contaminated;

(b) if so, the steps being taken by the Government to provide safe drinking water to the people;

(c) whether a water treatment plant has been set up in Delhi;

(d) the estimated amount spent thereon and the quantity of water that can be treated in the said plant every day;

(e) whether there is any proposal to set up such more plants; and

(f) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI RAJESH PILOT): (a) to (i). Information is being collected and would be laid on the Table of the House.

[English]

Godowns in Maharashtra

3404. SHRI SUDHIR SAWANT : Will the Minister of FOOD be pleased to state :

(a) whether the Konkan Railway Project is likely to be commissioned;

(b) whether the Government are aware that there is no godown of Food Corporation of India or any warehouse to stock foodgrains for Public Distribution System in Sindhudurg and Ratnagiri Districts of Maharashtra; and

(c) the steps taken by the Government for construction of godowns in the State of Maharashtra?

THE MINISTER OF FOOD (SHRI AJIT SINGH) : (a) The Konkan Railway Project is stated for completion by March, 1996. The Project is being commissioned in phases.

(b) and (c). The Food Corporation has an owned godown of 10,000 MT capacity at Ratnagiri but has no godowns of its own in Sindhudurg district in Maharashtra.

Central Warehousing Corporation also does not have any warehouse in districts of Ratnagiri and Sindhudurg in Maharashtra for storage of foodgrains. However, foodgrains requirement of every district of the State is met from nearby owned/hired depots of FCI. CWC plans to construct a warehouse each at Kudal and Chiplun in the district of Sindhudurg and Ratnagiri respectively in Maharashtra.

Sugar Mills

3405. SHRI S.M. LALJAN BASHA : Will the Minister of FOOD be pleased to state :

(a) whether the Bureau of Industrial Costs and Prices has recommended that the incentives given by the Government for setting up new Sugar Mills be reduced drastically;

(b) if so, the reaction of the Government thereto;

(c) whether these recommendations would have any impact on the sugar availability in the Country; and

(d) if so, the details thereof?

THE MINISTER OF FOOD (SHRI AJIT SINGH) : (a) to (d). Ministry of Food has recently received a Report on Sugar Incentive Scheme from the Bureau of Industrial Costs and Prices (BICP) for grant of incentives for new and expansion projects licensed to be licensed during the period from 01.04.1994 to 31.3.1997. The Report is under examination.

Substandard Rice

3406. SHRI V.S. VIJAYARAGHAVAN :

SHRI MULLAPAPLLY RAMCHANDRAN :

Will the Minister of FOOD be pleased to state :

(a) whether some bags of two years old rice are lying in the Godowns of the Food Corporation of India in Kerala;

(b) if so, the details thereof;

(c) whether the Food Corporation of India is compelling the Government of Kerala to lift these poor quality Rice; and

(d) if so, the reasons therefor and the action taken by the Government in this regard?

THE MINISTER OF FOOD (SHRI AJIT SINGH) : (a) Yes, Sir. Two years' old Rice stocks are available in Food Corporation of India depots in Kerala.

(b) The following quantity of two years old rice stocks are available in nine depots of Kerala as on 30th November, 1995.

(i) Parboiled rice	:	23955 Metric Tonne
(ii) Raw Rice	:	11758 Metric Tonne
Total	:	35713 Metric Tonne

(c) No, Sir. Stocks whether old or new but conforming to specifications are released to Public Distribution System only after the same are approved by the State Civil Supplies Authorities.

(d) Does not arise in view of (c).

Testing Agency

3407. SHRI RAM NIHOR RAI : Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state :

(a) whether the Government supply old stock of foodgrains to the public through Public Distribution System;

(b) if so, the details thereof;

(c) whether the Government have any agency to certify that these foodgrains are suitable for the human consumption; and

(d) if so, the name of the Agency?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (DEPARTMENT OF CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION) (SHRI VENOD SHARMA) : (a) and (b). Only stocks conforming to the prescribed quality standards are issued to the nominees of the State Government for distribution through Public Distribution System. The Food Corporation of India has been instructed to ensure that Stocks issued, whether old or new, conform to Prevention of Food Adulteration Act specifications and are free from insect infestation.

(c) and (d). The quality of foodgrains is checked by the concerned State Government officers on their representatives prior to the issue of the foodgrains.

Shifting Headquarters of National Institute of Sports

3408. SHRIMATI CHANDRA PRABHA URS : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether there is any proposal to shift the headquarter of National Institute of Sports from Patiala to Bangalore; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK) : (a) No, Sir.

(b) Does not arise.